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K.Behera-Vrs-UIO

MA No.366/13

OA No.106/13

ORDER – dated 13th September, 2013.

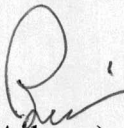
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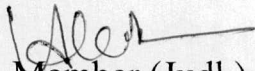
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Mr.L.Jena, Learned Additional CGSC appearing for the Respondents submits that in the meantime the order of this Tribunal has been complied with. Mr.T.P.Mohanty, Learned proxy Counsel who is present for the Learned Counsel for the Applicant Mr.B.P.B.Bahali has also agreed that the order of this Tribunal has been complied with. In view of the above there remains nothing to be adjudicated in this MA. MA is accordingly disposed of.


Member (Admn.)


Member (Judl.)